

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/137(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	RATNA GOSWAMI VS REICO EQUIPMENT AND INSTRUMENT PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Kanchan Maheswari, CS : For Petitioner

Mr. Shaunak Ghosh, Adv. : For Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **26/8/2024**.

**Satyajit Roy
(Court Officer)**